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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

R.A. No.179/2006 In
O.A. No. 1703/2004

New Delhi this the 3rd day of September, 2007

Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J)
Hon'ble Mrs. Neena Ranjan, Member (A)

Chanderbhan
S/o Shri Imrat Singh,
Central Public Works Department,
RML Hospital Division, Delhi.

-Applicant

(None Present)

Versus

- 1. The Secretary,
Ministry of Urban Development
And Poverty Alleviation,
Nirman Bhawan, New Delhi.
- 2. The Direction General of Works,
Central Public Works Department,
Nirman Bhawan, New Delhi.
- 3. The Superintending Engineer (civil),
Coordination Circle, CPWD IP Bhawan,
New Delhi.
- 4. The Executive Engineer,
'U' Division,
CPWD, CGO Complex,
Lodhi Road, New Delhi.

-Respondents

(By Advocate: Shri Rajeev Bansal)

ORDER (Oral)

Hon'ble Mr. Justice M. Ramachandran, VC(J)

None appeared on behalf of review applicant even on the second call. Respondents present. Applicant has filed review application against the order passed in OA-1703/2004 decided on 21.08.2006. On a perusal of the order, it is seen that there is no error apparent on the face of record as suggested. Possibly, it could be challenged by filing a Writ Petition alone. The review application is accordingly dismissed.

Neena Ranjan

(Mrs. Neena Ranjan)
Member (A)

M. Ramachandran
(M. Ramachandran)
Vice Chairman (J)